

F. No. 29(12)/Vig Week/CESTAT/Admn-2005  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R. K. Puram, New Delhi-110066

Date: 25.10.2023

**CIRCULAR**

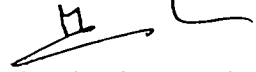
Oath will be taken as part of Vigilance Awareness week 2023 on 30.10.2023 at 11:00 hours at the following venues:

1. Integrity Pledge for Citizens in Annexure A – Court Nos. 1, 2 and 3. The Court Master will read out the Oath to the attendees in the Court.

2. Integrity Pledge for Organisation in Annexure B for the Registry Staff – Customs Registry. Mr. Mukesh Gupta, Deputy Registrar will read out the Oath in Hindi.

3. Integrity Pledge for Organisation in Annexure B for Administration/CT/Computer/Accounts section staff – Administration Section. Mr. S. K. Tiwari, Deputy Registrar will read out the Oath in Hindi.

By Order,



(Mukesh Gupta)  
Deputy Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Hon'ble Members, CESTAT, All Benches.
3. PA to Registrar, CESTAT, New Delhi.
4. Bar Association, CESTAT, New Delhi.
5. Office of Chief Commissioner (AR) CESTAT, New Delhi.
6. Deputy/Assistant Registrar, CESTAT, New Delhi.
7. Deputy/Assistant Registrar, CESTAT, All Benches. (with request to follow similarly the circular in their respective benches.)
8. Court Masters, CESTAT, New Delhi
9. Office Copy/Website.

Integrity Pledge for Citizens

I believe that corruption has been one of the major obstacles to economic, political and social progress of our country.

I believe that all stakeholders such as Government, citizens and private sector need to work together to eradicate corruption.

I realize that every citizen should be vigilant and commit to highest standards of honesty and integrity at all times and support the fight against corruption.

I, therefore, pledge:

- To follow probity and rule of law in all walks of life;
- To neither take nor offer bribe;
- To perform all tasks in an honest and transparent manner;
- To act in public interest;
- To lead by example exhibiting integrity in personal behavior;
- To report any incident of corruption to the appropriate agency.

Integrity Pledge for Organizations

We believe that corruption has been one of the major obstacles to economic, political and social progress of our country.

We believe that all stakeholders such as Government, citizens and private sector need to work together to eradicate corruption.

We acknowledge our responsibility to lead by example and the need to put in place safeguards, integrity frameworks and code of ethics to ensure that we are not part of any corrupt practice and we tackle instances of corruption with utmost strictness.

We realize that as an Organization, we need to lead from the front in eradicating corruption and in maintaining highest standards of integrity, transparency and good governance in all aspects of our operations.

We, therefore, pledge that:

- We shall promote ethical business practices and foster a culture of honesty and integrity;
- We shall not offer or accept bribes;
- We commit to good corporate governance based on transparency, accountability and fairness;
- We shall adhere to relevant laws, rules and compliance mechanisms in the conduct of business;
- We shall adopt a code of ethics for all our employees;
- We shall sensitize our employees of laws, regulations, etc. relevant to their work for honest discharge of their duties;
- We shall provide grievance redressal and Whistle Blower mechanism for reporting grievances and fraudulent activities;
- We shall protect the rights and interests of stakeholders and the society at large.